Supplementary Cause List-2 Sr. No. 1

HIGH COURT OF JAMMU AND KASHMIR AT JAMMU

(Through Video Conference)

WP(C) No. 3450/2019 CM Nos. 2150/2019 and 7207/2019

Data Ranpat Dev College of B. Sc. Nursing Dhaloti

....Petitioner (s)

Through:- Mr. Nitin Bhasin, Advocate (on Video Call from residence in Jammu)

V/s

University of Jammu and another

....Respondent(s)

Through:- None.

Coram: HON'BLE MR. JUSTICE RAJNESH OSWAL, JUDGE

ORDER 28.05.2020

Learned counsel for the petitioner seeks withdrawal of the present writ petition.

Accordingly, this petition is dismissed as withdrawn as prayed for along with connected CMs.

(RAJNESH OSWAL) JUDGE

Jammu 28.05.2020 (Rakesh